GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6387 ANSWERED ON:06.05.2013 ROAD AND BRIDGE PROJECTS UNDER CRF Ajmal Shri Badruddin

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there are reports of irregularities in implementation of road and bridge projects funded from Central Road Fund (CRF) in the State of Assam;
- (b) if so, the details thereof;
- (c) whether 70 per cent of the projects approved under the CRF scheme for the State during 2007-12 remained incomplete till March, 2012 as reported recently and if so, the details thereof and the reasons therefor;
- (d) whether the funds allocated by the Government to Assam for CRF projects prior to March, 2007, have not been released to the executing divisions and if so, the reasons therefor; and
- (e) the action taken or proposed to be taken by the Government to check the recurrence of such irregularities and complete all the pending projects under the scheme in the State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) & (b) No, Madam; does not arise.
- (c)57 per cent projects approved under CRF Scheme for the State during 2007-12 remained incomplete till March, 2012, the detail thereof along with reasons is enclosed at Annexure-I.
- (d) The funds allocated by the Government to Assam for CRF projects prior to March, 2007 were released to State Government as per utilization certificates produced by them.
- (e) There are no irregularities in releasing fund. Delay of the projects were mainly due to shortage of forest quarry materials and prolong rainy season.